

Filing No. 8496/2020 (A.B.A.)

Dheneshwar Sah & Another
Versus
State of Jharkhand

Name of Advocate

Mr. S.S. Choudhary

Defects:

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- (i) Name spelling of the petitioner no.1 stated at index, page-1 and vak may be verified/corrected with impugned order.
 - (ii) Impugned order is older than six months so present stage of the case may be given by way of S.A.
 - (iii) Name and signature of the petitioner no.2 stated at vak differs to each other.